Report for 2018-19 will be laid before the Inter-ministerial Committee for approval. The recommendation of financial proposals, till date, is given in the Statement (See below).

[4 December, 2019]

Available amount with Ministry of Social Justice and Empowerment under Senior Citizens Welfare Fund is ₹ 410.23 Crores.

The unclaimed money lying under Small Savings Schemes, Employees Provident Fund, Public Provident Fund schemes, Life and non-life insurance schemes or polices maintained by insurance companies and accounts of Coal Mines Provident Fund is transferred into Senior Citizens' Welfare Fund.

Statement Details of recommendation of financial proposals under SCWF

Sl. N	Jo. Project/Schemes	Ministry/Department	Year	Amount approved (in Crore)
1.	Purchase of Electric Golf Carts at airports	Civil Aviation	2018-19	0.98
2.	Funding of Longitudinal Ageing Study In India (LASI)	Health and Family Welfare	2018-19	13.85
3.	Funding of Senior Citizens Health Insurance Scheme (SCHIS)	Health and Family Welfare	2019-20	79.10
4.	Rashtiya Vayoshri Yojana (RV	Y) Social Justice and Empowerment	2016-17 2017-18 2018-19 Total RVY	16 1.5 106.51 124.01
			Grand Total	217.94

Creamy layer equivalence for socially and educationally backward classes

1906. DR. K. V.P. RAMACHANDRA RAO: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

whether Government has constituted a committee to examine the issues

related to creamy layer equivalence among the Socially and Educationally Backward Classes (SEBCs);

- (b) if so, the details thereof;
- (c) whether the committee has submitted the report; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL): (a) and (b) Yes, Sir. An Expert Committee was constituted by the Government of India under the Chairmanship of Shri B.P. Sharma (former Secretary, DOPT) on 08.03.2019 to examine the issues related to Creamy layer equivalence among the Socially and Educationally Backward Classes (SEBCs).

(c) and (d)I Yes, Sir. Expert Committee has submitted its report to the Ministry of Social Justice and Empowerment on 17.09.2019.

Financial assistance provided to NGOs

1907. SHRI RAJMANI PATEL: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) how many NGOs have been given financial assistance during the period 2014-2019 by the Ministry; and
- (b) if so, how many people have been benefited by these NGOs during the said period?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI RATTAN LAL KATARIA): (a) and (b) The Number of NGOs which have been given financial assistance by the Ministry under various welfare schemes and the number of people benefited, during the period 2014-2019, is given in the Statement.